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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.01.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

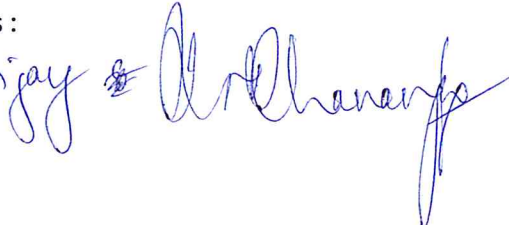
CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing IA 425/18	Sec 397/398	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ADVOCATE FOR PETITIONER/s :

Sri K.V. Dhananjay & 

ADVOCATE FOR RESPONDENT/s :

MURALI, A ALONG WITH ABHIJIT ATUR  
9663309317

Respondents



**ORDER**

Heard Shri K.V. Dhananjay, learned Counsel for the Petitioner, and Shri A. Murali along with Shri Abhijit Atur, learned Counsel for Respondents. At the request of both the Counsels, post the case on 29.01.2019.

  
Member (T)

Krishna



  
Member (J)